

DIVISION BENCH

ITEM NO.3 to 5

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 10th November, 2023

Attendance-Cum-Order Sheet of the Hearing.

Item No.3 CP (IB) No. 14/ALD/2023

NAME OF THE COMPANY	STATE BANK OF INDIA V/S SMT PRABHUJI NAGAR
UNDER SECTION	SEC 95(1) IBC

Item No.4 CP (IB) No. 15/ALD/2023

NAME OF THE COMPANY	STATE BANK OF INDIA V/S AMIT GUPTA
UNDER SECTION	SEC 95(1) IBC

Item No.5 CP (IB) No. 16/ALD/2023

NAME OF THE COMPANY	STATE BANK OF INDIA V/S SMT VIJAYEE YADAV
UNDER SECTION	SEC 95(1) IBC

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Siddharth Sangal alongwith Ms. Richa Mishra, : *For the Petitioner*
& Sh. Chirag Sharma, Advts.

ORDER

Ld. Counsel representing the Petitioner present.

- 1.** Issue notice to the Respondent within one week and file affidavit of service.
- 2.** After receipt of notice, reply if any be filed within a period of two weeks by serving an advance copy to the counsel opposite.
- 3.** The matter is accordingly adjourned for 22nd December, 2023.
- 4.** The photocopy of this order be placed on the record in all the connected matters.

-Sd-

**(Ashish Verma)
Member (Technical)**

-Sd-

**(Praveen Gupta)
Member (Judicial)**

10th November, 2023

*Avaneesh Kumar Singh
(Stenographer)*